

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.318**

New IA3324/2022 IA-1244/2022 IA-1674/2022 IA-82/2022 IA-1417/2022 IA-1450/2022  
IA-1432/2022 IA-5441/2021 IA-3379/2020 Cont.P-18/2021 IA-1357/2022 IA-1376/2022  
IA-2696/2021 IA-2663/2021 IA-2791/2021 IA-4117/2021 IA-4077/2021 IA-287/2021  
IA-796/2021 IA-1046/2022 IA-2868/2022 IA-3170/2022 IA-1508/2021 IA-1146/2022

In  
IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr .....**APPLICANT/PETITIONER**  
V/S  
M/s. Earthcon Universal Infratech Pvt. Ltd. ....**RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 20.07.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Shikhil Suri, Adv. Madhu Suri,  
Adv. Nikita Thapar, Adv. Komal Gupta  
Adv Ateendra Saumya Singh-Advocates in IA. Nos.  
1357/2022, 1376/2022, 1417/2022, 1450/2022 & 3170/2022  
Mr. Yashish Chandra and Yash Aggarwal, Advocates  
IA no. 82/2022  
Adv Deepika Sheoran for Applicant in IA 1934/2022

For the Respondent : Adv. Ritu Rajkumari for R-4  
Adv Ateendra Saumya Singh for R 10,12 &13 in IA 1244/2022  
Ms. Nidhi Mohan Parashar, Umang Kumar Singh &  
Mr. Param Aggarwal, advocates IA No. 1244/2022  
for Respondent No. 6, 7, 8, 14, 15, 16.  
IA no. 1046/2022 - For Respondents 10, 13, 14, 16, 19, 20, 21,  
24 and 28 - Yashish Chandra and Yash Aggarwal Advocates

For the RP : Mr. Rishabh Jain, Advocate  
For GNOIDA : Mr. Anil Dutt & Mr. Tenzen Tashi Negi, Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **22.08.2022.**



(Court Officer)  
Court III